

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 247

(IB)-2130(ND)2019

**IA/107/2021, IA/3356/2020, IA/3629/2020
IA/4184/2020, IA/4059/2020, IA/4230/2020,
IA/4190/2020, IA/4202/2020, IA/3951/2020
IA/5100/2020, IA/4914/2020, IA/4876/2020
IA/5235/2020, IA/372/2021, IA/347/2021
IA/446/2021, IA/471/2021, IA/987/2021**

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Today Homes & ... Respondent
Infrastructure Pvt. Ltd.

Under Section: 9 of IBC, 2019

Order delivered on 15.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify on 16.04.2021.



**(T.S SINGH)
COURT OFFICER**